

प्रश्न सं. [क. 473]

विधान सभा अंतरांगीत प्रश्न क्र. 473 के प्रश्नोत्तर का

परिशिष्ट "अ"

मानक विधायक - श्री संजीव सिंह

NO. 31214/100/2014-GA
Government of India
Ministry of Commerce & Industry
(GA Section)

Udyog Bhavan, New Delhi
Dated 17th September, 2014

QUOTATION OF SERVICE CHARGES IN CONTRACTS / TENDERS

Subject: Contract for hiring the services of an agency of quotations - regarding

Department of Commerce upholding ministry of Finance, Department of Expenditure, ruling on the subject issues directives that quotations offered over and above the minimum wages of the Central / State Government (as applicable) pertaining to Service Charges / Administrative Charges quoted by the bidder necessarily has to be over and above zero percent. Further zero percent includes all derivatives of zero upto 0.9999 and thereof. Any Service Charge not adhering to the above guidelines should be considered unresponsive and such bid should not be considered.


(Manoj Kumar)
Section Officer (GA)

Copy to:-

1. Technical Director, NIC Department of Commerce, Udyog Bhavan, New Delhi.
2. All Ministries/Department of Govt. of India. They are requested to give this circular wide publicity amongst all the vendors, if any, already registered with them.


MANOJ K
Section
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Udyog Bhavan

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